

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O. A. No. 260/0030 OF 2017
Cuttack, this the 8th day of February, 2017

CORAM
HON'BLE MR. R. C. MISRA, MEMBER (A)
HON'BLE MR. S. K. PATTNAIK, MEMBER (J)

.....

Ananta Charan Sethi, aged about 56 years, S/o-Late Jayakrushna Sethi, At-Nandor, PO-Gandibed, Via-Turigadia, PS-Khaira, Dist-Balasore-756047.

...Applicant

(By the Advocate-M/s. B. Satpathy, B. N. Parida, K. N. Panda,)

-VERSUS-

Union of India Represented through

1. Secretary, Ministry of Railway, Central Secretariat, New Delhi.
2. Divisional Railway Manager(P), South Eastern Railway, Kharagpur.
3. Divisional Security Commissioner, South Eastern Railway, Kharagpur.
4. Divisional Personal Officer-I, South Eastern Railway, Kharagpur.

...Respondents

By the Advocate – (Mr. T. Rath)

ORDER (oral)

R.C.MISRA, MEMBER(A):

Heard Mr. B. Satpathy, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways on whom a copy of this O.A. has already been served and perused the materials placed on record.

2. Mr. Satpathy has prayed for withdrawal of this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn with liberty being granted to the applicant to move before the appropriate forum.

(S.K.PATTNAIK)
MEMBER (J)

(R.C.MISRA)
MEMBER(A)

